

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 39 OF 2017 &
IA NOS. 94, 95 AND 187 OF 2017 &
IA NO. 975 OF 2018 & IA NO. 1391 OF 2019**

Dated : 23rd August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Reliance Gas Transportation Infrastructure Ltd. ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. N.Venkataraman, Sr. Adv.
Mr. Gaurav Mitra
Mr. Vishnu Sharma
Ms. Rashmita Roy Choudhury

Counsel for the Respondent(s) : Ms. Sonali Malhotra for R-1

ORDER

List the matter for further hearing on **06.09.2019**.

**(B.N. Talukdar)
Technical Member (P&NG)
Bn/kt**

**(Justice Manjula Chellur)
Chairperson**